GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6008 ANSWERED ON:03.05.2010 RESTRUCTURING OF PURA

Majhi Shri Pradeep Kumar; Naik Dr. Sanjeev Ganesh; Panda Shri Bajjayant; Pradhan Shri Nityananda; Semmalai Shri S.; Sule Supriya

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to restructure the Provision of Urban Amenities in Rural Areas (PURA) to embrace a holistic approach to it for development of the rural India;
- (b) if so, the details thereof;
- (c) whether the Government has consulted all the stakeholders like Asian Development Bank (ADB) etc. before taking final decision in this regard;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is considering to hand over the restructured Project PURA in India to the ADB;
- (f) if so, the details thereof; and
- (g) the details of technical support to be provided by ADB for implementation and monitoring of the project?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) to (d): Yes, Sir. The Government has restructured the Provision of Urban Amenities in Rural Areas (PURA) scheme based on the recommendations of the Technical Consultant of Asian Development Bank (ADB), comments of various Ministries/Departments, feedback received during consultations with private sector representatives and officials of State Governments, findings of an evaluation study of pilot projects for implementation on pilot basis during 11th Five Year Plan with Plan outlay of Rs. 248 crores. PURA scheme aims for holistic and accelerated development of compact areas around a potential growth centre in a Gram Panchayat (s) through Public Private Partnership (PPP) framework for providing livelihood opportunities and urban amenities to improve the quality of life in rural areas.
- (e): No, Sir
- (f): Does not arise.
- (g): ADB is providing three year Technical Assistance for
- (i) creating the framework for roll-out of the restructured PURA scheme for PPPs,
- (ii) assisting selected local governments [including Panchayat Raj Institutes (PRIs)] in effective utilization of the established PURA framework,
- (iii) sensitizing private sector finance providers and operators on the PURA scheme,
- (iv) developing communication strategy and advocacy framework to increase stakeholders' receptivity for future pan India roll-out and
- (v) developing (i.e. concept development to bid process management) bankable pilot PPP projects under the PURA scheme which can act as demonstration models for further replication.